

Central Administrative Tribunal  
Principal Bench  
New Delhi

CP No. 629/2016 in OA No.1134/2014

New Delhi this the 12 th Day of January, 2018

**Hon'ble Mr. Raj Vir Sharma, Member (Judicial)  
Hon'ble Ms. Nita Chowdhury Member (Administrative)**

Mumtaz Parveen, Age 46 Group -C  
D/o Late Modh. Taqi  
R/o 2812, Gali Garhiya,  
Kucha Chalan, Darya Ganj,  
New Delhi-110002. .... Petitioner

(By Advocate Ms. Shabnam Praveen for Mr. M. Rais Farooqui)

**VERSUS**

1. Dr. Puneet Kumar Goel  
Commissioner  
South Delhi Municipal Corporation  
Office At: Dr. Shyama Prashad Mukharjee  
Civic Center, Zakir Hussain Marg,  
New Delhi-111002.
2. Mr. Ajay Kumar Garg,  
Secretary,  
Delhi Subordinate Service,  
Selection Board (DSSSB)  
Office At:FC-18,  
Industrial Area, Karkardooma, Delhi.
3. Mr. Keval Kumar Sharma,  
Chief Secretary,  
Govt. of NCT of Delhi.  
New Secretariat, I.P. Estate,  
New Delhi.-110092. .... Respondents

(By Advocate : Mr. R.K. Jain, Mr.Ramesh Shukla for Mr. Anmol Pandita, Mr.Amit Anand)

**O R D E R (ORAL)**

**(By Hon'ble Mr. Raj Vir Sharma, Member (J):-**

Mr. Amit Anand, learned counsel for the respondents has produced before us, the order dated 29.08. 2017 passed in W.P. (C) No. 1272/2017 & C. M No. 5748/2017.

A perusal of the same reveals that the Hon'ble High Court has stayed the operation of the impugned order. Therefore, the present Contempt Petitions is closed. Notices issued to the respondents are discharged. However, the petitioner is given liberty to revive the Contempt Petition, if such occasion so arises.

**(Nita Chowdhury)**  
**Member(A)**

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**(Raj Vir Sharma)**  
**Member (J)**